

THE HIGH COURT OF KERALA

APPLICATION FOR THE POST OF
PRINCIPAL COUNSELLOR
IN THE FAMILY COURTS IN THE STATE OF KERALA
Recruitment No : 9/2011

Paste here your recent (taken within the last six months) passport size photograph. (Do not staple or pin)

APPLICATION NUMBER :
(For office use)

(Candidate should sign across the photograph pasted above)

1.	Name of the Candidate (in block letters) <i>(As entered in the matriculation certificate)</i>	
2.	Address to which communications are to be sent, with District, PIN code and telephone number (Mobile)	
3.	Permanent Address with District and PIN code.	
4.	Mobile Number	
5.	E – mail ID	
6.	Sex (Male / Female)	
7.	(a) Are you a citizen of India ?	
	(b) By birth or by domicile ?	
8.	(a) Religion	
	(b) Caste / Tribe / Community	
	(c) Category (GENERAL/SC/ST/OBC)	
9.	Do you claim the benefit of reservation of appointment in favour of Scheduled Castes/ Scheduled Tribes / non-creamy layer of Other Backward Classes?	
10.	(a) Date of Birth	In figures : In words :
	(b) Age as on 01-01-2011	

11.	Do you claim relaxation of upper age limit? If yes, state the grounds for relaxation.				
12.	Do you suffer from any physical disability or handicap? If so, state the nature and percentage of disability.				
13.	(a) Qualification : commencing from graduation (<i>Attach self attested copies of the Degree Certificates/ Provisional Degree certificates and mark sheets</i>)				
	Name of Degree	Year of passing	Main subjects	Class / Division	% of marks
	(b) Exceptional qualifications, if any				
14.	Total experience in family counselling			Years :	Months :
15.	Details of experience (<i>Attach self attested copies of experience certificate from the Head of the Institution where the candidate worked / is working</i>)				
	INSTITUTION WHERE THE CANDIDATE WORKED / IS WORKING			PERIOD OF WORK	NATURE OF WORK

16.	Marital Status (Married / Unmarried)	
17.	Place of birth	
	(i) Village	
	(ii) Taluk	
	(iii) District	
	(iv) State	
18.	(a) What is your mother tongue ?	
	(b) What are the languages which you can	
	(i) Read	
	(ii) Write	
19.	(iii) Speak	
	Name of Father / Mother/Guardian (Specify relationship)	
20.	Are you employed on a regular basis under Central or State Government? If yes, give particulars of such employment.	
21.	Have you been debarred by Public Service Commission, dismissed from service, prosecuted or convicted by a Court of Law? or are you facing any criminal prosecution? If yes, give details.	
22.	Furnish details of civil proceedings, if any, pending or disposed, by or against you.	
23.	Any other relevant information you desire to furnish	
24.	Details of application fees : Demand Draft No : Name of Bank : Issuing Branch : If claiming exemption from payment of fees, state category (SC/ST/Unemployed Physically Handicapped) :	Date : Amount : ₹

DECLARATION

I hereby declare that the details furnished above are correct and complete to the best of my knowledge and belief and that I am in possession of the documents in proof of the claims made in this application. If I am found to have concealed/distorted any material information, my appointment shall be liable to be summarily terminated.

Place :

Date :

Signature of the Candidate.